

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 9<sup>th</sup> of January, 2025

**No. HC.V-55/2021/ 34 /Estt. ###**

Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.(3) of "The Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967", is pleased to promote and appoint the following Administrative Officer (Judicial) of this Registry, as **Assistant Registrar**, *in seriatim*, in the Principal Seat of the Gauhati High Court, on merit-cum-seniority basis, in the Pay Band of Rs. 30000-110000/- (P.B.-4) with Grade Pay of Rs. 14500/- per month, plus other admissible allowances under the Rules, vice the vacancies mentioned against their names:

Sl. No.	Name of the Administrative Officer (Judicial)	Vacancy against which accommodated to
1.	Shri Dipak Prasad	Vice Shri Prodip Sinha, Assistant Registrar promoted, appointed and joined as Deputy Registrar w.e.f. 09-01-2025 (F.N.).
2.	Shri Manoj Kumar Ojah	Vice Shri Neil Jongske Sangma, Assistant Registrar promoted, appointed and joined as Deputy Registrar w.e.f. 09-01-2025 (F.N.).
3.	Shri Hitesh Chandra Das	Vice Shri Newman J. Sangma, Assistant Registrar promoted, appointed and joined as Deputy Registrar w.e.f. 09-01-2025 (F.N.).

Accordingly, the abovementioned Officers are to submit the joining reports of their new assignment to the Establishment Section. Further, they shall be entitled to the pay and allowances of their promoted post with effect from the date(s) of their joining.

By Order,

Sd/- Sunil Kumar Poddar

**REGISTRAR GENERAL**


**Memo No. HC.V-55/2021/ 34 /Estt.**

**Dated 09-01-2025**

**Copy for information and necessary action to:**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.

6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam.
10. The Deputy Registrar....., Gauhati High Court, Guwahati.
11. The Assistant Registrar....., Gauhati High Court, Guwahati.
12. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this Notification in the official website of the Principal Seat of the Gauhati High Court.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
16. The Private Secretary to Hon'ble Mr./Mrs. Justice ....., Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial, ....., Gauhati High Court, Guwahati.
19. Shri Hitesh Chandra Das, Administrative Officer (Judicial), Gauhati High Court, Guwahati.
20. Shri Dipak Prasad, Administrative Officer (Judicial), Gauhati High Court, Guwahati.
21. Shri Manoj Kumar Ojah, Administrative Officer (Judicial), Gauhati High Court, Guwahati.
22. The Court Officer-I/II, Gauhati High Court, Guwahati.
23. C.A. to Registrar General, Gauhati High Court, Guwahati.
24. Order file.

  
9.1.25  
**REGISTRAR GENERAL**

B.D.